

Seventeenth Loksabha

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Title: Regarding Killing of Civilians in Nagaland-contd.

SHRI TOKHEHO YEPHOMI (NAGALAND): Thank hon. Speaker, Sir. I take that opportunity to apprise the Members of this august House what had happened the day before yesterday night. At 1610 hours, a group of daily-wage labours working in Tiru coalfield were returning to their village by a pick-up truck. They were eight in number. There, 21 Paratroopers were waiting on the way. It is said that they got the information that some NSCN(K) undergrounds are moving in that vicinity.

They got the information that the undergrounds were moving in two-three vehicles. Whereas, those eight people were moving in a pick-up mini truck. When the 21 Para Troopers approached them, they indiscriminately fired upon them and killed six of them on the spot in the mini truck. The other two were seriously injured. It was in the close vicinity of Oting Village. This village is not located at Myanmar border. It is located at Assam-Nagaland border. The villagers heard the shooting sound and reached the spot to see the incident that had taken place. The body of those six labourers were shifted to another mini-truck. Since there were blood stains on the ambush vehicle, they searched for their dead bodies and found those bodies beneath the tarpaulin. The villagers agitated and tried to take back the dead body, following which there was a scuffle between 21 Para Troopers and the villagers. In between, the villagers set fire on the three vehicles belonging to the security forces. When their vehicles started burning, they again indiscriminately fired upon those villagers and killed another seven of them. About 14 of them

were seriously injured and 8 of them sustained minor injuries. The Paramilitary should have ascertained the presence of the militants. Since it was only one vehicle, they should have stopped the vehicle and identified those labourers. But they were killed in that manner.

Hon. Speaker Sir, the Naga political negotiation is going on for the last 25 years. People are anxiously waiting for a solution. From 1st December, the Hornbill Festival has also started which would continue for 10 days. The festival of Christmas is also coming. The people were in a mood to celebrate Hornbill festival and also Christmas but unfortunately, this incident has taken place. It was not done by the Assam Rifles. It was done by the 21 Para Troopers who are stationed in Assam.

I think, there is the Armed Forces (Special Powers) Act in the State. But this Act has not given powers to the Armed Forces to indiscriminately kill the public. ... (*Interruptions*) Yesterday, in Mon town, which is the district headquarter of Konyak tribes, there was an agitation after seeing the dead bodies. They burnt two-three Assam Rifles buildings. They again indiscriminately shot upon the public, and one young fellow was killed on the spot and a few of them were injured.

The hon. Chief Minister is at Mon. But, Sir, through you, I want to request the hon. Home Minister – he is not here today – that an inquiry should be done. The law of the land should be enforced and stern action should be taken against the Commander of 21 Para Troopers and its constables. ... (*Interruptions*)

Lastly, the State Government has given ex-gratia of Rs. 5 lakh. But since 21 Para Troopers comes under the Central Government, the

compensation should be given to those deceased families. With these few words, I thank you for giving me this opportunity.

माननीय अध्यक्ष: माननीय सदस्यगण, आप सभी एक-एक मिनट में अपनी बात कह दें ।

श्री गौरव गोगोई ।

SHRI GAURAV GOGOI (KALIABOR): Sir, what has happened on 4th and 5th December will be remembered as a black day in the history of Nagaland. The people of Nagaland and the people of the North-East want to live in peace, want to address the issue of unemployment, and want to showcase their beautiful culture. Right now, the Hornbill Festival is being celebrated, which brings the diverse tribes together, and Christmas is on its way.

Similarly, the Government of India is holding a very important negotiation on the Naga political issue. At this juncture, the killing of unarmed civilians is highly condemnable. At this juncture, I appeal to all sections of the society to maintain peace, and peace can only be delivered if the Union Home Minister, the Union Defence Minister and the Government of India give us the truth and give us justice. The death of the Indian civilians on the basis of inaccurate intelligence inputs is highly condemnable. The question on everyone's mind is how come a group of unarmed civilians, unarmed labourers could not be distinguished from hardcore militants. How could a group of unarmed civilians not be detained and arrested, instead of being shot at? ...
(Interruptions)

Therefore, I request the Union Home Minister and also the Union Defence Minister, because the paramilitary group is involved, that they

should give their statements, and the Central Government should announce an ex-gratia payment to the families of the deceased.

Sir, if you look at what is happening in the North-East, in this month, we had this dastardly attack on the unarmed civilians. In November, an army colonel and his family members were shot dead in the State of Manipur. ... (*Interruptions*) Prior to that, there have been clashes between the police of Assam and Mizoram. What is happening in the North-East? Earlier this year, the Union Home Minister had visited Shillong in the North-East and still the law-and-order situation continues to deteriorate.

Sir, through you, I request the Government to hold an all-Party meeting on the law-and-order situation in the North-East.

SHRI T. R. BAALU (SRIPERUMBUDUR): Hon. Speaker, Sir, it is very much unfortunate to hear that more than 16 people have been killed by our own security forces. The security forces are meant to deal with terrorist activities on the porous borders of our frontline areas. Nagaland, especially, has got a lot of porous borders, and because of that, the terrorists used to come and the security forces used to deal with them. But instead of killing the terrorists, our own Government security forces have killed our own people, our own citizens. It is not fair. It is very much condemnable. At the same time, a proper inquiry should be clearly conducted on this issue and enough compensation to the kith and kin of the deceased should also be given. This must not be repeated again because killing our own citizens by our own security guards is condemnable.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Sir, the past of Nagaland was very serious. The NSCN organization used to operate in the lands of Nagaland, and it was very much difficult for the then Government of India to come to a negotiation with this organization to introduce peace in this area. So, we should remain alert that Nagaland should not be allowed to be deteriorated at all. Now, with this law-and-order problem, it has further deteriorated.

The incident of killing of 16 people including amongst them labourers, and an army man, is painful. How such types of common people have been so brutally killed cannot be tolerated in any manner.

Sir, I hope that those who have lost their lives have to be certainly given the maximum compensation, as told by our Nagaland MP, by Mr. Baalu and by Mr. Gaurav Gogoi. I hope all should remain united to fight this battle and Nagaland should not be allowed to be thrown to uncertainty. The hon. Home Minister should come and give a report on the floor of the House in a truthful manner by which everyone can be satisfied and everyone will come to know the truth about the whole incident.

श्री विनायक भाउराव राऊत (रत्नागिरी-सिंधुदुर्ग): माननीय अध्यक्ष जी, शनिवार को नागालैंड के मोन जिले में जिस तरह से अपराध हुआ, वहां के नागरिकों की हत्या हुई, यह एक चिंता की बात है, दुखद बात है। भविष्य में अपने देशवासियों की इस तरह की जानें नहीं जानी चाहिए। एक दुःख की बात है कि असम राइफल्स के कमांडर ने स्पष्ट किया कि उन्हें खुफिया एजेंसी के माध्यम कुछ जानकारी मिली थी।

मेरा प्रश्न है कि खुफिया एजेंसी के माध्यम से उन्हें ऐसी गलत बातें कैसे पता चलती हैं? अगर इस तरह खुफिया एजेंसी बाउंड्री पर काम करती है और गलत जानकारी प्राप्त होती है तो यह सही नहीं है। मेरी आदरणीय रक्षा मंत्री जी और गृह मंत्री जी से विनती है कि सारी बार्डर लाइन्स की खुफिया एजेंसियों की एक बार जांच करें, उनके साथ डिसकस करें ताकि भविष्य में ऐसी घटना न हो।

महोदय, इस घटना में जिनकी जान गई है, उनके परिजन को 25 लाख रुपए मुआवजा देने की व्यवस्था करें।

श्री राजीव रंजन सिंह 'ललन' (मुंगेर): माननीय अध्यक्ष महोदय, पूर्वोत्तर नागालैंड की घटना बहुत दुखद है। सरकार का प्रयास पूर्वोत्तर राज्यों में शांति स्थापित करना है। सरकार शांति का प्रयास भी कर रही है। ऐसी परिस्थिति में गलत पहचान के आधार पर अगर निर्दोष लोगों की निर्मम हत्या सेना द्वारा या पैरा मिलिट्री फोर्सिस द्वारा होती है तो शांति के प्रयास को भी धक्का लगता है और वहां के लोगों में अविश्वास पैदा होता है।

महोदय, वहां 14-16 लोग मारे गए, नागालैंड के साथी ने जो आग्रह किया है और हम भी उससे सहमत हैं कि माननीय गृह मंत्री और माननीय रक्षा मंत्री जी को सदन में पूरे नागालैंड की वस्तुस्थिति की जानकारी देनी चाहिए। जिन लोगों की गलत पहचान के आधार पर हत्या हुई है, उन गरीबों को सरकार पूरी तरह से मुआवजा प्रदान करे। मेरा यही सरकार से निवेदन है।

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I join my colleagues in this deep anguish of what has happened in Nagaland. This entire House condemns it in one voice. Even the hon. Home Minister said that he was deeply anguished. If he is so deeply anguished, it would be nice if he came and made a statement.

On behalf of all of us, I feel that Rs.25 lakh is not good enough because it was really no fault of theirs. They were coming back from work, celebrating and singing. So, it should be either Rs.50 lakh or a crore, even to the soldier who lost his life. I urge the Government to kindly look into it. We stand together united. This should not happen again, and we need a detailed inquiry to know what has happened. Thank you, Sir.

SHRI P.V. MIDHUN REDDY (RAJAMPET): Sir, we sympathise with the people of Nagaland for the lives lost. We wish the Government should compensate these people adequately. We also want the Government to act in such a way that peace is restored soon. Whatever we do or whatever action we take, it should be in such a way that neither the morale of the Armed Forces nor the confidence of the people in the Government should go down. We want peace to be restored soon. Thank you, Sir.

श्री रितेश पाण्डेय (अम्बेडकर नगर): आदरणीय अध्यक्ष महोदय, नागालैंड में जो 4 दिसम्बर को घटना घटी है और पिछले दो दिनों में जिन 17 लोगों की जानें गई हैं, उनके प्रति हम और हमारी पार्टी संवेदना व्यक्त करती है। ये गलतियां, चाहे आर्मी के द्वारा हुई हों या प्रोटोकॉल फॉलो करने में हुई हों, यह पूरी तरह से हमारे देश के बॉर्डर के इलाकों के लोगों के विश्वास को सरकार के प्रति और आर्मी के प्रति कम करती है। इसलिए, इस स्थिति की एक उच्च स्तरीय जांच होनी चाहिए। जो भी व्यक्ति इस घटना के अंदर दोषी पाए जाते हैं, उनके ऊपर कार्रवाई होनी चाहिए। इसके साथ-साथ हिंसा में मारे गए लोगों को उचित मुआवजा और सरकारी नैकरी की व्यवस्था करनी चाहिए। सरकार को इस समय संवेदना और निष्पक्षता दिखानी चाहिए, ताकि हमारे देश में लोगों का

सरकार पर भरोसा रहे । खासतौर से, बॉर्डर के इलाकों में उनको पूरी तरह से एक शांति का माहौल मिलने का काम हो । बहुत-बहुत धन्यवाद ।

SHRI PRADYUT BORDOLOI (NAWGONG): Sir, as an Indian, I hang my head in shame when we find that some of our security personnel exert and carry on such barbaric acts on our own citizens imagine the case of these youths who were all daily-wage earners. They were returning home on Saturday evening to be with their families for attending the Church on Sunday mass with the family members, but they were killed unprovoked on the road.

What is important is that the Armed Forces (Special Powers) Act has been extended again in Nagaland, but there should be an arrangement of oversight and there should be measure for check and balances because many instances have taken place because of the misuse of this Act. Therefore, it is very important that the enquiry should be exemplary and the perpetrators should be brought to justice. At the same time, amendment of this particular Act should also be carried out.

SHRI ASADUDDIN OWAISI (HYDERABAD): Sir, I strongly condemn this barbaric killing of 17 innocent Indians. I offer my condolences to them. AFSPA is a symbol of operation and an object of hate. It should be repealed.

May I know from the Government whether the Government will give permission to sanction those killers? They cannot be called men in uniform; they are killers of innocent people. Will the Government give the permission to prosecute them? Would the Government repeal AFSPA? No country in the world has such a barbaric law.

माननीय अध्यक्ष : बदरुद्दीन अजमल जी ।

श्री असादुद्दीन ओवैसी : मेरा सरकार ये मुतालबा है कि आप 31 दिसम्बर के बाद नागालैंड में डिस्टर्ब एरियाज एक्ट मत इन्क्रीज कीजिए । ... (व्यवधान) क्या इन्फॉर्मर का ताल्लुक चीन से था? सरकार क्या कर रही है? यह मिनिस्टर की जिम्मेदारी है । ... (व्यवधान)

श्री एम. बदरुद्दीन अजमल (धुबरी): अध्यक्ष महोदय, मैं असम से हूँ । नागालैंड के इस घटना के ऊपर ये पूरा हाऊस और पूरा मुल्क शर्मिंदा है । पूरे मुल्क की गर्दनें झुकी हुई हैं । इस किस्म की घटनाएं इससे पहले कभी नहीं हुई हैं और मुझे उम्मीद है कि आइंदा भी नहीं होने दी जाएंगी । इस मामले की उच्च स्तरीय इन्क्वॉयरी होनी चाहिए । होम मिनिस्टर साहब आएँ और यहां बयान दें । इन लोगों को कम से कम 50 लाख रुपये का मुआवजा दिया जाए ।

माननीय अध्यक्ष : माननीय सदस्यगण, सभी माननीय सदस्यों की भावनाओं से सदन अवगत हो गया है और मैं भी अवगत हो गया हूँ । जब शून्य काल समाप्त हो जाएगा तो लंच के बाद माननीय गृह मंत्री जी इस विषय पर अपना स्टेटमेंट आकर देंगे । आपने जिन-जिन विषयों को उठाया है, उन सभी विषयों से माननीय गृह मंत्री जी को अवगत कराएंगे ।

शून्यकाल ।

गृह मंत्री तथा सहकारिता मंत्री (श्री अमित शाह): माननीय अध्यक्ष जी, भारतीय सेना को नागालैंड के मोन जिले के तिज़ित क्षेत्र में तिरु गांव के पास उग्रवादियों की आवाजाही की सूचना मिली थी । इसके आधार पर सेना के 21 पैरा कमाण्डो के एक दस्ते ने दिनांक 4/12/2021 की शाम को संदिग्ध क्षेत्र में एम्बुस लगाया था । एम्बुस के दौरान एक वाहन एम्बुस के स्थान के समीप पहुंचा, उसे रुकने का इशारा और प्रयास किया गया । रुकने की बजाय वाहन द्वारा उस

जगह से तेजी से निकलने का प्रयास किया गया, जिसके उपरान्त इस आशंका पर, कि वाहन में संदिग्ध विद्रोही जा रहे थे, वाहन पर गोली चलाई गई, जिससे वाहन में सवार आठ व्यक्तियों में से छः व्यक्तियों की मृत्यु हुई। बाद में यह गलत पहचान का मामला पाया गया। जो दो लोग घायल हुए थे, उन्हें सेना द्वारा ही इलाज हेतु नजदीकी स्वास्थ्य केन्द्र में ले जाया गया। यह समाचार प्राप्त होने के बाद स्थानीय ग्रामीणों ने सेना की टुकड़ी को घेर लिया, दो वाहनों को जला दिया और उन पर हमला किया। इसके परिणामस्वरूप सुरक्षा बल के एक जवान की मृत्यु हो गई तथा कई अन्य जवान घायल हो गए। अपनी सुरक्षा में तथा भीड़ को तितर-बितर करने के लिए सुरक्षा बलों को गोली चलानी पड़ी जिससे सात और नागरिकों की मृत्यु हो गई तथा कुछ अन्य घायल हो गए। स्थानीय प्रशासन और पुलिस ने स्थिति को सामान्य करने के प्रयास किए हैं। अभी स्थिति तनावपूर्ण लेकिन नियंत्रण में बनी हुई है। पुलिस महानिदेशक, नागालैण्ड और आयुक्त, नागालैण्ड ने दिनांक 5/12/2021 को घटनास्थल का दौरा किया। तिजित पुलिस थाने में घटना के बारे में प्राथमिकी दर्ज की गई है और मामले की गंभीरता को ध्यान में रखते हुए, इस मामले को राज्य अपराध पुलिस स्टेशन को जांच के लिए सौंप दिया गया है। इस सन्दर्भ में एक विशेष जांच टीम (एसआईटी) का गठन किया गया है, जिसे एक माह के अन्दर जांच पूरी करने के निर्देश दिए गए हैं। उपरोक्त घटना के पश्चात् दिनांक 5/12/2021 की शाम में लगभग 250 लोगों की उद्वेलित भीड़ ने मोन शहर में कम्पनी ऑपरेटिंग बेस पर तोड़फोड़ की। भीड़ ने सीओबी के मकान में आग लगाई, जिसके उपरान्त असम रायफल की टुकड़ी को भीड़ को तितर-बितर करने के लिए गोली चलानी पड़ी। इसके कारण एक और नागरिक की मृत्यु हो गई और एक अन्य नागरिक घायल हो गया। प्रभावित क्षेत्र में किसी और अप्रिय घटना को रोकने के लिए अतिरिक्त बलों की तैनाती कर दी गई है। सेना की 3 कोर मुख्यालय द्वारा एक प्रेस वक्तव्य जारी किया गया है, जिसमें निर्दोष नागरिकों की दुःखद मृत्यु के घटनाक्रम पर अत्यधिक दुख सेना द्वारा व्यक्त किया गया है। सेना द्वारा इन दुर्भाग्यपूर्ण मृत्यु के कारणों की जांच उच्चतम स्तर पर की जा रही है और कानून के अनुसार समुचित कार्यवाही की जाएगी। घटना की सूचना मिलने पर मैंने तत्काल नागालैण्ड के गवर्नर और मुख्यमंत्री जी से सम्पर्क किया।

गृह मंत्रालय द्वारा भी नागालैण्ड के मुख्य सचिव और पुलिस महानिदेशक से सम्पर्क किया गया है ।

कल पूरे दिन स्थिति को मॉनिटर किया गया । गृह मंत्रालय द्वारा तुरंत पूर्वोत्तर के प्रभारी अपर सचिव को कोहिमा भेजा गया, जहां उन्होंने आज सुबह नागालैण्ड राज्य सरकार के मुख्य सचिव एवं अन्य वरिष्ठ अधिकारियों और अर्द्धसैनिक बलों के वरिष्ठ अधिकारियों के साथ बैठक की । स्थिति की विस्तारपूर्ण समीक्षा की है, ताकि यह सुनिश्चित किया जा सके कि शीघ्र सामान्य स्थिति बहाल हो । यह निर्णय लिया गया है कि सभी एजेंसियों को यह सुनिश्चित करना चाहिए कि विद्रोहियों के खिलाफ अभियान चलाते समय भविष्य में ऐसी कोई दुर्भाग्यपूर्ण घटना की पुनरावृत्ति न हो । सरकार स्थिति पर सूक्ष्मता से नजर रख रही है और क्षेत्र में शांति और सौहार्द सुनिश्चित करने के लिए आवश्यकतानुसार जरूरी उपाय भी किए जा रहे हैं । राज्य प्राधिकारियों ने एहतियात के तौर पर प्रभावित इलाकों में निषेधाज्ञा लागू की है । भारत सरकार नागालैण्ड में हुई इस दुर्भाग्यपूर्ण घटना पर अत्यंत खेद व्यक्त करती है और मृतकों के परिवारों के प्रति गहरी संवेदना व्यक्त करती है ।

माननीय अध्यक्ष : आइटम नं. 17 ।

Library, See ... (व्यवधान)

No. LT

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... (व्यवधान) *

माननीय अध्यक्ष : श्री एस. ज्ञानतिरावियम – उपस्थित नहीं ।

श्री केसिनेनी श्रीनिवास जी ।